

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

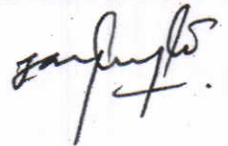
C. P. NO. 92(ND)2010  
CA. NO.

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

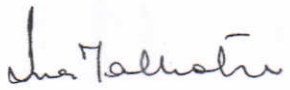
**NAME OF THE COMPANY:** Sh. Sanjay Gambhir V/s. M/s. D.D Industries Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Tarang Gupta	, Adv	Respondents	

**ORDER**

Ld. Counsel for the respondents submits that there has been a settlement between the parties in respect of the present case and other related matters. None is present on behalf of the petitioner. Court notice be issued to the petitioner through counsel returnable on 26.09.2016.

  
(Ina Malhotra)  
Member Judicial